

(b) if so, his reaction to the conclusion drawn in the comment?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes.

(b) The question of re-organization of the Salt Department is under consideration.

बे० छावनी में पेय जल की कमी

1259. श्री कौताश प्रकाश : क्या रक्षा ढात्री यह बतान की कृपा करेगे कि :

(क) क्या मेरठ छावनी बोर्ड ने एक प्रस्ताव भेजा है कि छावनी क्षेत्र के निवासियों के लिये पेय जल की कमी है और उस में व्यवस्था हेतु आवश्यक धनराशि की मांग की है, और

(ख) यदि हा, तो ऐसे प्रस्ताव कब आये गे और उन पर क्या कार्यवाही की गई है ?

एव। संजी (श्री जगजीवन राम) (क) जी हा ।

(ख) सरकार को ये प्रस्ताव अगस्त 1977 में प्राप्त हुए थे। चूकि प्रस्ताव पूरे नहीं थे और उन के समर्थन में आवश्यक ख्याती भी नहीं दिया गया था इसलिए मामले को सेंट्रल कमांड के माध्यम से बोर्ड को वापस भेज दिया गया है ।

Starving of order in the Bharat Heavy Electricals Limited

1260. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Ltd., Hardwar, is being starved of order; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). Bharat Heavy Electricals Ltd., Hardwar have firm orders for execution up to 1979-80. The total requirements of power plants for the country for a period of 5 years are being identified by the Government. This would naturally lead to flow of more orders and it is expected that the Hardwar plant will be fully booked. Besides efforts are being made to secure orders from outside the country.

Misuse of powers by Officers during Emergency

1261. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received where officers had misused their powers during emergency;

(b) in how many cases action has already been taken against such officers; and

(c) in how many cases action is under process/contemplation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The information is being collected and will be laid on the table of the House.

Implementation of Janata Party's Manifesto

1262. SHRI EDUARDO FALEIRO: Will the PRIME MINISTER be pleased to state:

(a) whether the Cabinet Secretary has in a communication to the Government Secretaries commended the Janata Party's manifesto to them and said that the implications of the political change at the Centre have not been fully appreciated or incorporated in their thinking and working; and

(b) what is the reaction of Government to the exhortations of the Cabinet Secretary to the Civil Servants to identify themselves with the ruling Party's policies?